NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1351/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

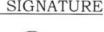
NAME OF THE PARTIES:

SREI Equipment Finance Ltd. V/s. SKS Ispat & Power Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME Nishitha Nambiar 15

DESIGNATION Advocate for financial Credito 8 1/b Indialaw



ORDER

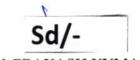
CP No. 1351/ I&BC/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported Settlement is likely to happen, list

this matter on 2.1.2018 for reporting Settlement.



V. NALLASENAPATHY Member (Technical)



B.S.V. PRAKASH KUMAR Member (Judicial)